

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-2561
TO BE ANSWERED ON 11/08/2023

ASSISTANCE PROVIDED TO FARMERS OF FLOOD AFFECTED STATES

2561#. DR. ANIL JAIN:
SHRI SATISH CHANDRA DUBEY:
SHRI BRIJLAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of loss of agricultural crops in flood affected States in the country, especially in the State of Bihar during the current monsoon; and
- (b) the details of plans formulated by Government to assist flood affected farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a): As per the data provided by the State Governments to the Ministry of Home Affairs, the cropped area affected due to floods/heavy rainfall during 2023-24 (as on 07.08.2023-provisional), is 4,85,139 Hectares.

(b): The primary responsibility for disaster management rests with the State Governments. The concerned State Governments undertake relief measures in the wake of natural calamities from the State Disaster Response Fund (SDRF), already placed at their disposal in accordance with Government of India approved items and norms. Additional assistance is extended from the National Disaster Response Fund (NDRF) as per established procedure. Details of release of central share towards SDRF during 2023-24 to the State Governments for management of relief necessitated by natural calamities are at Annexure.

In addition, the Government of India has introduced yield based “Pradhan Mantri Fasal Bima Yojana” (PMFBY) and weather based “Restructured Weather Based Crop Insurance Scheme” (WBCIS) from Kharif 2016 season to provide financial support to the farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of the farmers. Comprehensive risk insurance is provided under the scheme from pre-sowing to post-harvest losses. Under this Scheme, the claims are paid to only those farmers who have insured their crops and paid their share of premium under any of the notified crop insurance scheme in the notified area/crop by the State Government. The scheme is optional for the States/Union Territories.

Further, under Section 3 (4) of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), the Central Government provides an additional 50 days of unskilled manual work in a financial year, over and above the 100 days assured to job card holders in such rural areas where drought or natural calamities have been notified. The notification is issued by the Ministry of Rural Development based on the notification of the State Government to this effect and as recommended by the Department of Agriculture and Farmers Welfare.

Annexure referred to in reply to part (b) of the Rajya Sabha Unstarred Question No.2561
due for answer on 11.08.2023

Release of Central Share of State Disaster Response Fund (Rs. in crore)			
As on 17.07.2023			
S.No.	Name of the State	1 st Installment of Central Share	2 nd Installment of Central Share
1.	Andhra Pradesh	493.60	-
2.	Arunachal Pradesh	110.40	-
3.	Assam	340.40	-
4.	Bihar	624.40	-
5.	Chhattisgarh	181.60	-
6.	Goa	4.80	-
7.	Gujarat	1140.00	-
8.	Haryana	216.80	-
9.	Himachal Pradesh	180.40	180.40
10.	Jharkhand	-	-
11.	Karnataka	348.80	-
12.	Kerala	138.80	-
13.	Madhya Pradesh	802.80	-
14.	Maharashtra	1420.80	-
15.	Manipur	18.80	-
16.	Meghalaya	27.20	-
17.	Mizoram	20.80	-
18.	Nagaland	18.40	-
19.	Odisha	707.60	-
20.	Punjab	218.40	-
21.	Rajasthan	653.60	-
22.	Sikkim	22.40	-
23.	Tamil Nadu	450.00	-
24.	Telangana	188.80	-
25.	Tripura	30.40	-
26.	Uttar Pradesh	812.00	-
27.	Uttarakhand	413.20	-
28.	West Bengal	446.00	-
	Total:	10031.20	180.40
